

SPECIAL BENCH ITEM NO. 141

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 15/2023 IN CP No. 09/ALD/2023

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	GYAN WAIBHAW V/S 1 STOP VENDOR SOLUTIONS PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Maitreyi Bhat, Advs.

: For the Petitioner in main CP & Applicant in IA No. 15/2023

Sh. Tanmay Sadh, Advs.

: For the Respondent Nos. 1,2,3 & 5 in IA No. 15/2023

ORDER

IA No. 15/2023

Learned counsel for the Applicant present. Learned counsel for the Respondent Nos. 1,2, 3, & 5 present.

It is stated by Sh. Tanmay Sadh learned counsel for the Respondent No. 1,2, 3, & 5 that he would seek instruction for appearing on behalf of the Respondent No. 4 before the next date of hearing and file reply if any,

Let the matter be listed on 12th April, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*